

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.15550 of 2025

Ajit Sharan

... .. Petitioner/s

Versus

The State of Bihar and Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Natraj Verma, Advocate.

For the Respondent/s : Mr. Rajeshwar Singh, GA 10 with
Mr. Pramendra Kumar Singh, AC to GA 10.

For the UoI : Mr. Binod Kumar Paswan, Advocate.

CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY
ORAL ORDER

2 13-01-2026 Learned counsel appearing on behalf of the
Respondent-State seeks time for filing counter affidavit.

2. Post the matter on 16.02.2026.

(A. Abhishek Reddy, J)

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